

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. KAPIL MEHTA

Petition(s) for Special Leave to Appeal (C) No(s). 12273/2014

MANIKCHAND CHUNNILAL MUNOT

Petitioner(s)

VERSUS

POSHA PARSHA MOKAL

Respondent(s)

WITH

SLP(C) No. 12949/2014 (IX)

SLP(C) No. 14680/2014 (IX)

SLP(C) No. 14714/2014 (IX)

SLP(C) No. 12823/2014 (IX)

SLP(C) No. 12932/2014 (IX)

SLP(C) No. 12911/2014 (IX)

SLP(C) No. 13067/2014 (IX)

SLP(C) No. 12764/2014 (IX)

(CONNECTED MATTERS ARE NOT AS APPLICATION FOR SUBSTITUTED SERVICE  
IS TO BE LISTED BEFORE HON'BLE JUDGE IN CHAMBER)

SLP(C) No. 12793/2014 (IX)

SLP(C) No. 13015/2014 (IX)

SLP(C) No. 12955/2014 (IX)

SLP(C) No. 14950/2014 (IX)

SLP(C) No. 14805/2014 (IX)

SLP(C) No. 15237/2014 (IX)

SLP(C) No. 14405/2014 (IX)

SLP(C) No. 14677/2014 (IX)

SLP(C) No. 14692/2014 (IX)

SLP(C) No. 14711/2014 (IX)

SLP(C) No. 12963/2014 (IX)

Item 13

- SLP (C) No. 16681/2014 (IX)
- SLP (C) No. 14979/2014 (IX)
- SLP (C) No. 15071/2014 (IX)
- SLP (C) No. 15234/2014 (IX)
- SLP (C) No. 14688/2014 (IX)
- SLP (C) No. 22886/2015 (IX)
- SLP (C) No. 15491/2014 (IX)
- SLP (C) No. 15169/2014 (IX)
- SLP (C) No. 14590/2014 (IX)
- SLP (C) No. 15241/2014 (IX)
- SLP (C) No. 14948/2014 (IX)
- SLP (C) No. 15788/2014 (IX)
- SLP (C) No. 14717/2014 (IX)
- SLP (C) No. 14799/2014 (IX)
- SLP (C) No. 13245/2014 (IX)
- SLP (C) No. 14791/2014 (IX)
- SLP (C) No. 14760/2014 (IX)
- SLP (C) No. 14689/2014 (IX)
- SLP (C) No. 14661/2014 (IX)
- SLP (C) No. 14756/2014 (IX)
- SLP (C) No. 14742/2014 (IX)
- SLP (C) No. 15222/2014 (IX)
- SLP (C) No. 14939/2014 (IX)
- SLP (C) No. 14697/2014 (IX)
- SLP (C) No. 15002/2014 (IX)
- SLP (C) No. 14753/2014 (IX)

Item No.13

SLP(C) No. 15077/2014 (IX)

SLP(C) No. 14458/2014 (IX)

SLP(C) No. 14718/2014 (IX)

SLP(C) No. 14783/2014 (IX)

SLP(C) No. 14413/2014 (IX)

SLP(C) No. 15272/2014 (IX)

SLP(C) No. 14484/2014 (IX)

SLP(C) No. 15766/2014 (IX)

SLP(C) No. 16012/2014 (IX)

Date : 24-04-2018 This petition was called on for hearing today.

For Petitioner(s)

Ms Vidisha Kumar, Adv.  
Mr. Amit Kumar, AOR

For Respondent(s)

Mr. Samar Vijay Singh, AOR  
Mr. Nishant Ramakantrao Katneshwarkar, AOR

UPON hearing the counsel the Court made the following  
O R D E R

Service is complete on respondents in SLP(C) NOS.12273, 12823, 12949, 14413, 14458, 14590, 14688, 14689, 14697, 14714, 14718, 14742, 14760, 14783, 14939, 15002, 15077, 15169, 15222, 15234, 15272, 15491 and 15766 of 2014 as proof of publication has been filed, but none has entered appearance.

Remaining matters(as per office report) in which publication was permitted, affidavit with proof of publication has not been filed, as such, registry to process the matters for listing before the Hon'ble Judge in Chambers for appropriate orders.

KAPIL MEHTA  
Registrar  
24.04.2018

hj